

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 30th JANUARY, 2024, 10:30 A.M.

CP (IB) No. 21/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Bank of Maharashtra Through Resolution Professional Mangesh Vitthal Kekre -Vs- Abhay Kumar Singh
Under Section	95 (1) IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

For Respondent (s)

ORDER

There is no representation for both sides. The matter was listed yesterday and reposted today. Notice sent by the Registry to respondent by speed post returned undelivered with postal endorsement "addressee left". Notice sent by e-mail served. However, as further chance, Registry is directed to send notice to the respondent by speed post and by e-mail. Further, Registry is directed to send notice to R.P. by e-mail, informing next date of hearing. List the matter on 20.02.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)